

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2005/5312/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Moushumi De,
i/c District & Sessions Judge,
Kamrup (M).

Dated Guwahati, the 27th October, 2021.

Sub:- **Casual Leave.**

Ref:- Letter No.DJK./9403, dtd. 25.10.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 25.10.2021, has been granted, subject to availability of casual leave in your credit.**

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

5314
Memo NO.HC.VII-21/2005/5313-1 dated 27.10.2021

Copy to.

1. The District & Sessions Judge, Kamrup (M).
2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
Kae